Agrahayana 17, 1922 (Saka)

LOK SABHA DEBATES (English Version)

Fifth Session (Thirteenth Lok Sabha)



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LOK SABHA DEBATES

LOK SABHA

Friday, December 8, 2000/Agrahayana 17, 1922 (Saka)

The Lok Sabha met at Eleven of the Clock

(MR. SPEAKER in the Chair)

...(Interruptions)

1100 hrs.

At this stage, Kunwar Akhilesh Singh, Shri Rashid Alvi, Shri Ramanaidu Daggubati, Shri Satyavarat Chaturvedi, Shri Ajoy Chakraborty and some other hon. Members came and stood on the floor near the Table. [English]

MR. SPEKER: Please go back to your seats.

...(Interruptions)

MR. SPEAKER: What is this? For the last four days we have not been able to conduct any business.

(Interruptions)

MR. SPEAKER: The House stands adjourned to reassemble on Monday at 1100 hours.

1102 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, December 11, 2000/Agrahayana 20, 1922 (Saka)

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